

17/10/92  
order/Judgement despatched  
to Applicant/Respondent (s)  
on 25.7.92

*Open*  
6/10/92

MP 806 (a2) Ser  
Correcting Clerical  
mistake, for fix  
on 12/10/92

*Stet*  
28/9

R.P. No. 162/92 for  
order by circulation

*Stet*  
15/10

Notice is issued to  
Applicant on 23.10.92

(N.D.) Notice dt. 23/10/92  
Served on Appnt./Resp.  
on 30/10/92

*NS*  
18/11/92

Recd reply to RP 162/92  
from applicant on 17/12/92

*NS*  
18/12/92

Original order in O.A. 427/92.

OA Nos. 427, 428, 429, 430, 431, 432, 433,  
436, 437, 438, 439, 440, 441, 442, 443, 444,  
447, 747, 750, 751, 777, 775, 776, 813 at

Tribunal's order

Mr. V. S. Masurkar for the  
Petitioners (Original Respondents),  
Mr. L. V. Gangal for the Review Resp  
(Original Applicants).

All these Review Petiti  
heard by the same Bench which had  
Original Applications, namely, Ho  
Administrative Member Mr. Friolkar  
placed before the same Bench on 4

A copy of this order be  
the above mentioned cases.

Sd/-  
(V.D. Deshmukh)  
Member (J)

Sd/-  
(M.)